

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No. 136569/2017, in Petition(s) for Special Leave to Appeal
(Crl.) No(s). 6749/2015

ABID SHAMIM & ANR.

Petitioner(s)

VERSUS

INAMUL HAQUE SIDDIQUE & ORS.

Respondent(s)

(IA No.136569/2017-CONDONATION OF DELAY IN FILING)

Date : 19-02-2018 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBERS]

For Petitioner(s) Mr. Param Kr. Mishra, Adv.
Mr. Krishnan Mishra, Adv.
Ms. Sharmila Upadhyay, AOR

For Respondent(s) Mr. Sunny Choudhary, AOR

Mr. Adarsh Upadhyay, AOR
Mr. Amit Kumar Singh, Adv.

Ms. Anisha Upadhyay, AOR
Mr. Ansar Ahmad Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

The delay in depositing the proof of payment of costs is
condoned.

(SONALI SAUND)
SENIOR PERSONAL ASSISTANT

(SNEH LATA SHARMA)
COURT MASTER